

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**LOK SABHA  
UNSTARRED QUESTION NO.2375**

TO BE ANSWERED ON MONDAY, AUGUST 01, 2022/SRAVANA 10, 1944(SAKA)

**Allocation and Utilisation of Funds**

**2375. SHRIMATI GOMATI SAI:  
SHRI ARVIND GANPAT SAWANT:  
SHRI VINAYAK RAUT:  
SHRI RAJENDRA AGRAWAL:**

Will the Minister of FINANCE be pleased to state:

- (a) the details of funds allocated/released by the Union Government to the States including Uttar Pradesh and Maharashtra for the development of various schemes during the last five years;
- (b) the details of allocation of funds to Chhattisgarh under various schemes from 2014 to 2022;
- (c) whether the said funds have been utilised by other States including Uttar Pradesh, Maharashtra and Chhattisgarh;
- (d) if so, details of funds received, spent and unspent during the said period, year/department/item-wise;
- (e) whether any audit system exists with the Government to examine the funds utilised so far;
- (f) if so, the details thereof along with the reasons for not utilising and spending the funds; and
- (g) the step taken by the Government to ensure timely and complete utilisation of the allocated funds by the States?

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)**

**(a) & (b):** -The details of funds allocated/released by the Union Government to the States including Uttar Pradesh, Maharashtra and Chhattisgarh for the development of various **Schemes** (Centrally Sponsored Schemes and Central Sector Schemes) during the last five years based on the data presented in the Expenditure profile of the Budget document which is placed before the Parliament every year in the Budget Session is as under:

Rs. in crores

S.No.	Items	2017-18 (AE)	2018-19 (AE)	2019-20 (AE)	2020-21 (AE)	2021-22 (RE)
(a)	Centrally Sponsored Schemes	262043	271478	275428	308306	326240
(b)	Central Sector Schemes	15964	13629	12864	16143	45123

**Source: Union Budget 2018-19 to 2022-23**

All the above data including previous financial years is available in the public domain and can be accessed through the respective URLs of the Budget documents at <https://www.indiabudget.gov.in>.

**(c) to (g):** - As per the extant practice, release of funds to the States under various Schemes are governed by prescribed guidelines of the respective Schemes, submission of Utilisation Certificates for funds released as per General Financial Rules (GFRs) and funds that remain unutilised are adjusted towards the Grants-in-Aid payable during the next year. The Ministries/Departments of the Union Government have to conduct regular end term evaluation of the Schemes being implemented by them and are also subjected to all procedure of audit as determined by C&AG. NITI Aayog also conducts concurrent evaluation of the selected Schemes.

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